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NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP (IB) No. 1773/KB/2019

Present: 1. Hon'ble Member(J), Shri Jinan K.R.

2. Hon'ble Member (T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th FEBRUARY, 2020, 10:30 A.M

Name of the Company		Friends international Vs. AA One Secure Facilities Solutions Pvt Ltd	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Shreya Chaudhary, Advocate

Operational
Creditor

Shreya C.
Advocate
28/02/2020

2. Anuj Kumar Mishra, Advocate

Corporate
Debtor

Anuj Kumar
Advocate

28/02/2020

ORDER

Ld. Counsel for the Operational Creditor appears. Ld. Counsel for the Corporate Debtor appears.

It is jointly submitted that the matter was settled out of the Tribunal and the Ld. Counsel for the Operational Creditor seeks permission to withdraw the matter.

Permission is granted. CP is disposed of as withdrawn. File is consigned to records.



(Harish Chander Suri)
Member (T)



(Jinan K.R.)
Member (J)